

(b) if so, the details thereof;

(c) whether IITs have been asked to release a supplementary merit list for admission this year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) and (b) Admission in IITs in various courses is done on the basis of merit in the admission tests such as Joint Entrance Examination (Advanced) [JEE (Advanced)], Graduate Aptitude Test in Engineering (GATE) and Joint Admission Test for M.Sc (JAM). However, the IIT-Council in its 50th Meeting held on 23.08.2016 approved the proposal for increasing the overall students' strength in the IITs to one lakh by the year 2020.

(c) and (d) As per the criterion laid down in the Information Brochure of JEE (Advanced) 2018, a total of 18138 candidates were declared qualified. However, considering the results of the previous years, this Ministry and the Joint Admission Board (JAB) 2018 asked the Organizing Institute *i.e.* IIT-Kanpur to release additional list. Accordingly, a total of 31988 candidates were finally declared qualified in JEE(Advanced) 2018.

#### **Computer based test by National Testing Agency**

1849. SHRI N. GOKULAKRISHNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that computer based test would be conducted by National Testing Agency (NTA) and not by the Central Board of Secondary Education or by other agencies;

(b) if so, the details thereof;

(c) whether Government has assured that the syllabus would remain the same and there would be no increase in cost of application while the exams would be more transparent and leak proof; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (d) National Testing Agency (NTA)

has been established as an autonomous and self-sustained premier testing organization to conduct entrance examinations currently being conducted by Central Board of Secondary Education (CBSE), All India Council for Technical Education (AICTE) or any other examination entrusted to it. NTA will conduct these examinations twice a year in order to give adequate opportunities to the candidates to bring out their best. All examinations will be computer based in order to ensure efficiency, transparency, as well as to avoid human error in evaluation and any other malpractices. Final decision in this regard will be announced soon. The syllabus and the examination fee will remain same.

#### **Setting up of Kendriya Vidyalaya**

1850. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has any plan to set up more Kendriya Vidyalayas in the backward districts of Haryana, Rajasthan, Delhi, Madhya Pradesh and Chhattisgarh;
- (b) if so, the details in this regard; and
- (c) the number of new Kendriya Vidyalayas sanctioned and started in above States during the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) No such proposal is under consideration at present. KVs are opened primarily to cater to the educational needs of the children of transferable Central Government Employees including Defence and Para-Military personnel by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India/State Governments/Union Territories Administrations thereby committing resources for setting up a new KV as well as the availability of necessary sanction of the Government.

(c) During last three years, 21 KVs were sanctioned in the States of Haryana, Rajasthan, Madhya Pradesh, Delhi and Chhattisgarh under "Challenge Mode", out of which, 19 KVs have been opened on fulfilment of the required pre-requisites by the State Authorities. The details are as under:

Name of State	No. of KV sanctioned	No. of KVs started
Haryana	1	1
Rajasthan	6	5
Madhya Pradesh	8	7